

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 803/2017/(MAH)/2017

CORAM:

Present:

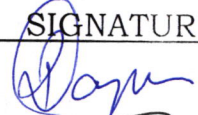
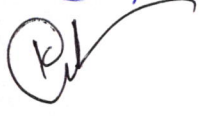
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE PARTIES: Ultra Drytech Engineering Ltd.
V/s.
Seya Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	RAJEEV RAVI	ADVOCATE	
2	KUNAL KANUNGO	ADVOCATE	
	... For Respondent		

ORDER

TCP 803/ I&BP /NCLT/MB/MAH/2017

None present from the Petitioner side. The Counsel for the Corporate Debtor is present. In view of the absence of the Petitioner side, list this matter to 19.9.2017 with preemptory direction to the Petitioner to remain present on next date of hearing, failing which this petition will be dismissed for default.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)